

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/37/7/AMR/ 2022	Resolution Plan Approved	7 of IBC	Pridhvi Asset Reconstruction and Securitisation Company Limited Vs Andhra Cements Limited
	IA (IBC)/119/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	M/s sagar Cement Limited Vs Commercial Tax Officer and Nirav Kirit Pujara(Erstwhile RP of M/s Andhra Cements Limited
	IA(IBC)/50/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	M/s Sagar Cement Limited (SRA) Vs The Deputy Commissioner (State Tax) and Nirav Kirit Pujara, Erstwhile RP of M/s Andhra Cement Limited
	IA(IBC)/402/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	R.S Agency Rep By M.Mohammed Yousuf Proprietor Vs Ms. Andhra Cement Ltd & 3 Others
	IA(IBC)/358/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Sambasiva Transport & ors Vs. Mr.Nirav Kirit Pujara & ors.
	IA(IBC)/341/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	M/s. Sagar Cements Limited Vs. Commercial Tax Department, Guntur and Nirav Kirit Pujara, Erstwhile RP of Andhra Cements Limited
	IA(IBC)/328/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	M/s. Sagar Cements Limited Vs. Joint Commissioner of Labour and Nirva Kirit Pujara, Erst while RP of Andhra Cements Limited
	IA(IBC)/392/2022	Sec 43 and 44 r/w 60(5) of IBC	Nirav Kirit Pujara , RP of Andhra Cements Limited Vs. Jaiprakash Associates Limited

ORDER

In the absence of Hon'ble Member Technical, matter is adjourned to
08.07.2024.

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**